

GMSRA Infracon Pvt. Ltd Vs Shreebhav Polyweaves Pvt. Ltd. & Ors

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Feb. 12, 2024

Acts Referred: Income Tax Act, 1961 " Section 79(2)

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T); Arun Baroka, Member (T)

Bench: Full Bench

Advocate: Anup Kumar, Sumit Kansal

Final Decision: Dismissed

Judgement